IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CAA-284/(ND)/2017

In the matter of:

M/s. PIPL Management s Consultancy and Investments (P) Ltd.

..PETITIONER

SECTION:

Under Section 230-232

Order delivered on 03.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Kamaljeet Singh, Advocate

Mr. Vikram Shah, Advocate

For the Respondents

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ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 03.10.2017